

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.315
IB-183(ND)/2022

IN THE MATTER OF:

M/s. Uma Bagolia

.....APPLICANT/PETITIONER

SECTION

U/s 94(1)

Order delivered on 15.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on ~~23.12.2022.~~



**(Court Officer)
(Court III)**